

Recd No. 961/Conf/Skt  
05/05/18

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT  
SAKET COURT COMPLEX: NEW DELHI

CIRCULAR

As informed by Sh.Sudhashu Kaushik, Joint Registrar (Judicial) / Central Project Coordinator (CPC), High Court of Delhi *frequent mails are received from the litigants and lawyers about non availability of Orders on the Web-site of the District Courts.*

*A random analysis was done and it was found that Orders of various courts are not been uploaded regularly on the website of the District Courts.*

In this regard, all the Judicial Officers posted at District Courts, Saket are hereby requested to direct their respective stenographers, whether regular or provided as substitute by the office pool that they would not leave the court without uploading the Daily Orders on the same day on the website of District Courts. Any lapse on this score would invite disciplinary action against the erring official.

This issues with the approval of Ld. District & Sessions Judge, South District and Ld. District & Sessions Judge (South East District).

*Neelam Singh*  
(Neelam Singh)

Additional Sessions Judge (Elec.) /  
Nodal Officer (District Website)  
District Courts, Saket,  
New Delhi

11156-11237  
No. \_\_\_\_\_ /Cir./Computer/F.06/SD/Saket/18

Dated, New Delhi the 05/05/18.

Copy forwarded for information and necessary action to :-

1. Ld. District and Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. All the Ld. Judicial Officers posted at District Courts, Saket, New Delhi.
3. Website Committee, South District and South East District, Saket Courts, for uploading of the same on the website of District Courts, Saket.
4. PS to Ld. District & Sessions Judge (South District), District Courts, Saket, New Delhi.
5. PS to Ld. District & Sessions Judge (South East District), District Courts, Saket, New Delhi.

*Neelam Singh*  
(Neelam Singh)

Additional Sessions Judge (Elec.) /  
Nodal Officer (District Website)  
District Courts, Saket,  
New Delhi